

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

\*\*\*\*\*

**Subject: Assigning of additional charge of the Court of Principal District & Sessions Judge, Jammu.**

## ORDER

No: 409 of 2022/RG

Dated: 30.03.2022

In the interest of administration of justice and in view of the retirement on superannuation of Mr. Kishore Kumar, Principal District & Sessions Judge, Jammu on 31.03.2022, Shri Rajinder Saproo, 2<sup>nd</sup> Additional District & Sessions Judge, Jammu is assigned the entire work of the Court of Principal District & Sessions Judge, Jammu, as incharge Principal District & Sessions Judge, Jammu, till further orders.

**By Order.**

(Sanjeev Gupta)  
Registrar General

Dated: 30.03.2022

No: 11545-53/RG/GS

### **Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice Dhiraj Singh Thakur, Administrative Judge, District Jammu  
..... for kind information of their Lordships.
3. Principal District & Sessions Judge, Jammu
4. Shri Rajinder Saproo, 2<sup>nd</sup> Additional District & Sessions Judge, Jammu  
..... for information & necessary action.
5. Director Finance, High Court of J&K and Ladakh, Jammu for information and necessary action.
6. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court.
7. Assistant Registrar, Statistical Section, High Court of J&K and Ladakh for information and necessary action.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

Registrar General